

**Central Administrative Tribunal
Principal Bench**

OA No.1296/2016

New Delhi, this the 31st day of January, 2017

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Dipti Dixit, Roll No.2201501123
Aged about 28 years
W/o Sh. Adarsh Kishore Bajpai
R/o JJ/66, Ordnance Factory Estate
Muradnagar, Ghaziabad-UP-201206.
2. Pankaj Kumar Anand, Roll No.2201501239
Aged about 29 years
S/o Sh. S.P. Singh
R/o B-23A, Gali No.9
Sewak Park Dwarka Mod
Uttam Nagar, New Delhi-59.
3. Rajesh Kumar Katre, Roll No.6001600135
Aged about 32 years
S/o Sh. Khayal Singh Katre
R/o Vill-Salhen Khurd, PO-Niwari (Ari)
The-Barghat, Distt-Seoni (MP) PIN 480771.
4. Poonam, Roll No.2201500826
Aged about 38 years
D/o Sh. Sarjeet Singh
R/o B-2, Civil Line Colony Palwal
Teh & Dist Palwal (Haryana)
5. Hemlata Verma, Roll No.2405500163
Aged about 25 years
S/o C 1-7, 2b, Near Mondy Chowk
Ordnance Estate, Ambernath, Thane
Maharashtra-421502.
6. Bharat Bhushan, Roll No.1601500229
Aged about 34 years
S/o Sh. Kohati Lal
R/o 828, Hanuman Gate, Near Kamboj
Dharamshala, Jagadhri.Applicants

(By Advocate: Shri Anil Singal)

Versus

1. Staff Selection Commission
Through its Chairman
C.G.O. Complex, Lodhi Road, New Delhi.
2. Union of India
Through C&AG(N)
DDU Marg, New Delhi.Respondents

(By Advocate: Shri Hanu Bhaskar)

Order(Oral)

By Raj Vir Sharma, M(J)

Learned counsel for the applicants states that since the relief has already been granted to the applicants, the OA has become infructuous. Therefore, the same is dismissed as infructuous. No costs.

(K.N. Shrivastava)
Member(A)

(Raj Vir Sharma)
Member(J)

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